

M/s. Kashmir Katha Industries

M/s. Elco Farma

Uttar Pradesh

Mohan Nagar Industrial Area

M/s. Mohan Mekins

M/s. Rituraj Textile

M/s. Chandok Textile*

Sahibabad Industrial Area

M/s. Pragati Paper Mill

M/s. Sahibabad Dyeing & Printing

M/s. Jain Processor and Eng. Pvt. Ltd.

M/s. Kapri International

M/s. Pawan Export

M/s. Rohini Chemicals

M/s. Wardex Pharmaceuticals

NOIDA INDUSTRIAL AREA

M/s. Grewal Paper Mill

(c) A time bound action plan for control of pollution has been prepared in consultation with the State Governments, under which polluting units are required to meet the standards by December 31, 1991.

Eco Task Force by Ex-Servicemen

50. SHRI MAHESHWAR SINGH: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Union Government have received any proposal from Himachal Pradesh Government with regard to formation of 'Eco Task Force of Ex-Servicemen' in the State; and

(b) if so, the action taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI MANEKA GANDHI): (a) and (b). Yes, Sir. The proposal will be examined on merits in the context of overall availability of funds in the Eighth Plan.

Felling of Trees in Bihar

51. SHRI RAMDAS SINGH: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government are aware that illegal felling of trees is being done in the forests of Bihar on a large scale;

(b) whether felling of trees at the Betla Tourist Centre in the Palamu District of Bihar

is also being done without any check; and

(c) if so, the action taken by the Government to check the illegal felling of trees in the said forests and tourist centres?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI MANEKA GANDHI): (a) to (c). The information is being collected from the State Government and will be laid on the Table of the House.

Income Tax Outstanding against Liquor Producers in Maharashtra and Madhya Pradesh

52. SHRI PYARELAL KHANDELWAL: Will the Minister of FINANCE be pleased to state:

(a) the amount of Income Tax outstanding against the liquor producers in Maharashtra and Madhya Pradesh; and

(b) the action taken so far to recover the same?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE AND DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DIGVJAY SINGH): (a) and

(b). The information is being collected and will be laid on the Table of the House.

[English]

Sale of Indian Goods in International Market

53. SHRI L.K. ADVANI:
SHRI SHANKERSINH
VAGHELA:

Will the Minister of COMMERCE be pleased to state:

(a) whether the sale of Indian goods in British and European markets has reduced;

(b) if so, the reasons therefor; and

(c) the action proposed to be taken by the Government to increase the sale of Indian goods in foreign markets?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SHANTILAL PURUSHOTTAM DAS PATEL): (a) No, Sir.

In fact India's overall exports to Britain and European markets (both East & West) have actually been increasing during the last three years as given below:

(Rs. in Crores)

	1987-88	1988-89	1989-90	1990 (Apr. Nov.)
U.K.	10.33.38	1164.89	1601.63	1349.42
West Europe	4362.85	5473.31	7660.76	5889.47
East Europe	2593.00	3356.00	5336.00	4034.00

Source: DGCI&S, Calcutta